

(b) In accordance with Governments earlier decision employees of departmental establishments such as Railways etc. continue to be excluded from the purview of the payment of Bonus Act, 1965.

#### GENERATION AND TRANSMISSION OF POWER

378. SHRI BALACHANDRA MANON:  
SHRI YOGENDRA SHARMA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the proposals for the generation and transmission of power during the Fifth Plan period have been finalised; and

(b) if so, what are the main details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA):

(a) and (b) The Planning Commission have not so far finalised the power development programme for the Fifth Five Year Plan. The Ministry of Irrigation and Power have, however, drawn up a tentative programme, details of which are briefly given below:

(i) Addition of 21.8 million KW of generating capacity comprising 6.7 million KW from schemes continuing from the Fourth Five Year Plan and 15.1 million KW from new generation schemes including extensions at developed sites.

(ii) Construction of additional 37450 circuit KM of transmission lines at 66 KV and above.

(iii) Energisation of 25 lakh irrigation pump sets.

(iv) Electrification of 1.31 lakh villages.

The total outlay for the plan is estimated at Rs. 7600 crores.

#### IRRIGATION-CUM-POWER PROJECTS IN HARYANA

379. SHRI NAWAL KISHORE:

SHRI BHAGWAT DAYAL:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the new irrigation and irrigation-cum-power projects sanctioned in the State of Haryana since 1968;

(b) the amount of Central help for each of these projects; and

(c) the views of the Central Board of Irrigation and Power on these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA):

(a) to (c) Since 1968, two medium irrigation schemes (Jui Canal and Loharu lift irrigation) were approved for inclusion in the developmental Plans of Haryana, after examination by the Central Water and Power Commission.

Irrigation is a State subject and irrigation projects are planned, investigated and constructed by the State Governments as a part of their developmental plans. Central assistance to State plans is provided in the form of block loans and grants for the State plans as a whole and is not related to any individual head of developments or project.

#### INVESTIGATION AGAINST M/s. ANDREW YULE AND COMPANY LIMITED

380. SHRI BALACHANDRA MENON:  
Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received serious complaints against M/s. Andrew Yule and Company Limited and its deal with Shri B.P. Poddar, if so, the details thereof;